

Central Administrative Tribunal
Principal Bench

O.A.No.3195/92

Hon'ble Mr. Justice K.M.Agarwal, Chairman
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 9th day of February, 1998

Shri Vishwa Nath Jha
s/o Late Shri Jagan Nath Jha
Asstt. Sub Inspector,
posted in 8th Battalion
Malviya Nagar
New Delhi
r/o Quarter No.K-3
New Police Lines
Kingsway Camp
Delhi - 9.

... Applicant

(None)

Vs.

1. Delhi Administration
through Hon'ble Lt. Governor of Delhi
Raj Niwas
Delhi - 110 054.
2. Commissioner of Police,
Delhi Police Headquarters
I.P.Estate
New Delhi. ... Respondents

(By Shri Jarnail Singh and Shri Satya Narain, Sub-Inspector
(No.829-D), Departmental Representatives)

O R D E R (Oral)

Hon'ble Mr. Justice K.M.Agarwal, Chairman

The prayer made in the application is for directing the respondents to issue confirmation orders in favour of the applicant and also for sending him to training course which was commenced from 9.12.1992. Shri Satya Narain, Sub-Inspector, Departmental Representative on behalf of the respondents states that subsequently confirmation orders have been issued.

2. The date of training course has long expired.
3. In the above circumstances, it appears that petition has become infructuous and therefore applicant has lost interest in prosecuting the case and therefore not present before us.

(8)

4. Under the said circumstances, this OA is dismissed for want of prosecution. There shall be no order as to costs.

Zm
(K.M.AGARWAL)
CHAIRMAN

R.K.Ahooja
(R.K.AHOOJA)
MEMBER (A)

/rao/